## GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

### LOK SABHA UNSTARRED QUESTION NO. 3944 TO BE ANSWERED ON 10.08.2017

#### DISBURSEMENT OF FUNDS UNDER MGNREGS

#### **3944. SHRI DIBYENDU ADHIKARI:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether several States are adversely affected under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) due to delay in Fund Transfer Order (FTO) of the Union Government during the current financial year;
- (b) if so, the details of monthly claim or pay demand during the said period along with the disbursement of funds therein, State/UT-wise;
- (c) the report received from the State Governments due to such repeated irregularities in processing of FTOs; and
- (d) the steps being taken by the Union Government in this regard?

# ANSWER

## MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV)

(a)&(b): Fund Transfer Orders (FTOs) are generated by the field functionaries of the State Government based on outcome of the work done by the workers. In case of National Electronic Fund Management System (Ne-FMS) States/UT, the FTOs generated by the field functionaries is reflected on PFMS and sanction orders are generated by the Ministry for direct transfer of wages into the workers account notionally routed through the concerned State's Ne-FMS account. 96% of wages under MGNREGA are electronically transferred into the account of the workers. In case of Non-NeFMS State the payment of FTOs so generated by the field functionaries are made electronically from the State Employment Guarantee Fund (SEGF) account at the State level. Month-wise funds released to the States/UTs for implementation of MGNREGA during the period from March, 2017-July, 2017 is given at **Annexure**.

(c) & (d): The status of implementation of MGNREGS is reviewed on a regular basis. The central funds are released to the States/ UTs on the basis of agreed to Labour budget and taking into consideration the performance, pace of utilization of funds and on receipt of proposal with required documents. To ensure transparency and reduce unnecessary parking of funds at the field functionaries' level in the States, the Ministry has universalized Electronic Fund Management System (e-FMS) and also introduced National Electronic Fund Management System (Ne-FMS) in 21 States and 1 UT for direct payment of wages into workers' account under DBT. Dashboard for tracing pending FTOs has also been introduced.

# Annexure referred in reply to part (b) of Lok Sabha Unstarred Question No. 3944 dated 10.08.2017.

S1		Central fund released during the Month (Rs. In lakh)			
No	States	April 2017	May 2017	June 2017	July 2017
1	Andhra Pradesh	59204.77	141838.50	126807.99	663.79
2	Arunachal Pradesh	16162.70	647.32	0.00	0.00
3	Assam	23089.16	16488.44	11737.57	18246.49
4	Bihar	53093.94	43865.35	39048.26	44335.80
5	Chhattisgarh	75318.53	45776.48	14295.48	30106.18
6	Gujarat	4411.55	12802.97	18888.99	10808.78
7	Haryana	3315.27	1906.16	2590.84	4574.78
8	Himachal Pradesh	14391.48	4513.67	5804.37	5991.74
9	Jammu and Kashmir	57346.07	1000.00	0.00	0.00
10	Jharkhand	13746.10	28840.79	13447.44	13845.44
11	Karnataka	57818.34	30012.43	22719.63	53269.95
12	Kerala	16730.80	323.38	323.64	82178.03
13	Madhya Pradesh	15710.30	55724.72	59650.57	49423.84
14	Maharashtra	28568.78	31441.39	33158.21	17915.78
15	Manipur	6087.38	1902.81	0.00	1902.82
16	Meghalaya	32798.96	2838.68	0.00	2838.67
17	Mizoram	13449.09	238.34	0.00	2981.20
18	Nagaland	74441.98	500.00	0.00	0.00
19	Odisha	41769.12	22085.72	16179.35	27756.18
20	Punjab	11636.79	2456.50	0.00	16488.56
21	Rajasthan	80574.55	68445.00	62742.01	80635.54
22	Sikkim	5308.18	247.60	0.00	1916.33
23	Tamil Nadu	184328.56	51986.17	18822.25	117394.81
24	Telangana	43270.55	70299.36	46807.79	0.00
25	Tripura	739.18	2366.21	1604.50	6808.15
26	Uttar Pradesh	59753.97	23468.52	45397.36	50306.29
27	Uttarakhand	16787.10	1143.67	1143.66	21512.55
28	West Bengal	206464.87	71248.70	13156.86	364.77
	Andaman and Nicobar				
29	Islands	360.68	2.61	0.00	106.38
30	Dadra and Nagar Haveli	0.00	0.00	0.00	0.00
31	Daman & Diu	0.00	0.00	0.00	0.00
32	Lakshadweep	15.39	0.00	0.00	11.00
33	Puducherry	177.63	172.54	146.95	52.18
35	Goa	0.00	4.90	0.00	42.23
Total		1216871.75	734588.91	554473.72	662478.24